

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.521/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company	Sundar Devi Parakh (Cherry Properties & Traders Pvt.Ltd) -Versus- Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 A.K. Upadhyay }
Deputy Secy }
ORDER
17/10/17
[Signature]

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal (ROC).
Petitioner is directed to serve a copy of the petition on the ROC and file affidavit of service within 7 days from today. ROC may file detail parawise reply within 30 days.

List on 06/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)